

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Competition Appeal (AT) No. 31 of 2017

IN THE MATTER OF:

Gujarat Alkalies and Chemicals Ltd. ...Appellant

Versus

Competition Commission of India ...Respondent

Present:

For Appellant: Mr. Rajshekhar Rao, Ms. Nitika Dwivedi, Ms. Himani Chouhan and Mr. Wnayak Menrotra, Advocates.

**For Respondent: Mr. Samar Bansal, Advocate for CCI
Mr. Sangram Patnaik, Mr. Jayant Jain and Ms.
Swayamsidha Advocates for R-2**

With

Competition Appeal (AT) No. 33 of 2017

IN THE MATTER OF:

Grasim Industries Ltd. ...Appellant

Versus

Competition Commission of India & Ors. ...Respondents

Present:

For Appellant: Mr. Amit Sibal, Senior Advocate along with Mr. Rahul Satyan, Ms. Krithika Ramesh and Mr. Mohith Gauri, Advocates.

**For Respondent: Mr. Samar Bansal, Advocate for CCI
Mr. Sangram Patnaik, Mr. Jayant Jain and Ms.
Swayamsidha Advocates for R-2**

ORDER

30.07.2019 Due to paucity of time the matter could not be taken up.
Post these appeals for hearing on 9th September, 2019 at 2:00 pm.

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice Bansi Lal Bhat]
Member (Judicial)

/mohan/gc/